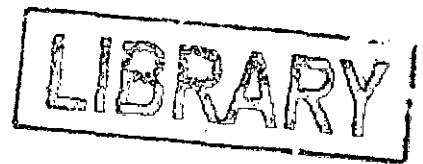


CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET



COURT NO. : 1

05.03.2021

M.A./350/103/2021

O.A./350/881/2017

(MENTIONED) (EARLY HG) (FROM
READY LIST)

ITEM NO:47

FOR APPLICANTS(S) Adv. :

PARTHA PRATIM MUKHERJEE & OTHERS

-V/S-

CENTRAL EXCISE & CUSTOMS

Mr. S.K. Dutta

FOR RESPONDENTS(S) Adv.:

Mr. P. N. Sharma

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for both sides are present.</p> <p>MA.103/2021 filed by the applicant for early hearing of the OA is disposed of.</p> <p>Ld. counsel for respondents to take instructions about the applicability of ratio of the decision cited by the applicant to the present case.</p> <p>List on 04.05.2021 at 1:45 p.m.</p> <div><div>(DR. NANDITA CHATTERJEE) MEMBER(A)</div><div>(BIDISHA BANERJEE) MEMBER (J)</div></div> <p>pd</p>